

ITEM NO.6

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 28-02-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

For Respondent(s) :

Mr. Aditya Mishra, Adv.
Mr. Alok Abhinav, Adv.
Mr. Pulkit Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is granted four weeks' time, as last opportunity, to take appropriate steps with regard to deceased respondent No.1. Counter affidavit has already been filed by the earlier Ld. Counsel for respondent No.1.

Respondent No.2 is duly represented.

Photocopies of Original records of High Court as well as Trial Court have been received and have duly been provided to the Ld. Counsels for both the parties.

List again on 22.04.2025.

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SUJATA SINGH
Registrar